

ITEM NO.13 Court 3 (Video Conferencing) SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 625-626/2019 in C.A. No. 11017- 11018/2018

ABHISHEK KUMAR SINGH

Petitioner(s)

VERSUS

G. PATTANAIK & ORS.

Respondent(s)

WITH

CONMT.PET.(C) No. 642-643/2019 in C.A. No. 11017-11018/2018 (III-A)
(FOR ADMISSION)

CONMT.PET.(C) No. 671-672/2019 in C.A. No. 11017-11018/2018 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 88380/2019

IA No. 88380/2019 - EXEMPTION FROM FILING O.T.

IA No. 148727/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 491/2020 (X)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 49459/2020

FOR EXEMPTION FROM FILING O.T. ON IA 49460/2020

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50896/2020

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 50897/2020

IA No. 49459/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 50896/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 50901/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 50897/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 50903/2020 - EXEMPTION FROM FILING O.T.

IA No. 49460/2020 - EXEMPTION FROM FILING O.T.

IA No. 50899/2020 - INTERVENTION/IMPLEADMENT)

CONMT.PET.(C) No. 395-396/2020 in C.A. No. 11017-11018/2018 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 48372/2020

IA No. 48372/2020 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 408-409/2020 in C.A. No. 11017-1018/2018 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 50305/2020

IA No. 50305/2020 - EXEMPTION FROM FILING O.T.)

Date : 01-09-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Ms. Ranjeeta Rohatgi, AOR
Mr. Talha Abdul Rahman, AOR

For Respondent(s) Mr RAVINDRARAIZADA, Sr. Adv.
Mr RAJEEV KUMAR DUBEY, Adv.
Mr ASHIWAN MISHRA, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Vikas Singh, Sr. Adv.
Ms. Vanshaja Shukla, AOR
Mr. Mritujnay Singh, adv.
Ms. Anuja Pethia, Adv.

Ms. Sakshi Kakkar, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Vikas Gupta, Sr. Adv.
Mr. S. Pathak, Adv.
Mr. Nizam Pasha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As the Court is engaged with overnight part heard matter today, hearing of these petitions is deferred.
List after two weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
COURT MASTER (NSH)